


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.11.2017 AT 10.30 AM

| | |
|----------------------------------|--|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP (IB) No. 115/9//HDB/2017 |
| NAME OF THE COMPANY | Suryodaya Infra Projects (I) Private Limited |
| NAME OF THE PETITIONER(S) | McNallySayaji Engineering Limited |
| NAME OF THE RESPONDENT(S) | Suryodaya Infra Projects (I) Private Limited |
| UNDER SECTION | Sec 9 of IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|---|---|
| K. SRILATHA | Advocate | Srilatha@kingandpostbridge.in 9849733396 |  |
| | | | |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|--------------------------------------|---|
| DR. S.V. RAMA KRISHNA | Adv | svrkrishna@quantum.com 9848403691 |  |
| | | | |

ORDER

Heard. Ms. K.Srilatha, Ld. Counsel for Petitioner / Operational Creditor
and Shri Dr.S.V.Ramakrishna, Ld. Counsel for Respondent / Corporate
Debtor.

C.P. is disposed of as withdrawn by a separate order.


Member (T)

pc


Member (J)